

PUNJAB VIDHAN SABHA

SECOND ADDENDUM

TO

**THE LIST OF BUSINESS FOR THE SITTING OF THE
PUNJAB VIDHAN SABHA TO BE HELD ON TODAY, i.e.
THE 28TH AUGUST, 2020 AT 11.00 A.M.**

1. After the heading "**I. OBITUARY REFERENCES**", the following heading shall be added as "**I-A. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE**" :-

"I-A. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

- i) **THE SPEAKER** to present the First Report of the Business Advisory Committee.
- ii) **A MEMBER OF THE COMMITTEE** to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

2. Under the heading "**X. LEGISLATIVE BUSINESS**", the following shall be added after Sr. No. 3:-

- "4. **The Punjab Clinical Establishments (Registration and Regulation) Bill, 2020. (Replacing Ordinance)** A MINISTER to introduce the Punjab Clinical Establishments (Registration and Regulation) Bill, 2020.
To move that the Punjab Clinical Establishments (Registration and Regulation) Bill, 2020, be taken into consideration at once.
Also to move that the Bill be passed.
5. **The Contract Labour (Regulation and Abolition) (Punjab Amendment) Bill, 2020. (Replacing Ordinance)** A MINISTER to introduce the Contract Labour (Regulation and Abolition) (Punjab Amendment) Bill, 2020.
To move that the Contract Labour (Regulation and Abolition) (Punjab Amendment) Bill, 2020, be taken into consideration at once.
Also to move that the Bill be passed.
6. **The Industrial Disputes (Punjab Amendment) Bill, 2020. (Replacing Ordinance)** A MINISTER to introduce the Industrial Disputes (Punjab Amendment) Bill, 2020.
To move that the Industrial Disputes (Punjab Amendment) Bill, 2020, be taken into consideration at once.
Also to move that the Bill be passed.

7. **The Punjab Goods
and Services Tax
(Second Amendment)
Bill, 2020.**

A MINISTER to introduce the Punjab Goods and Services Tax
(Second Amendment) Bill, 2020.

To move that the Punjab Goods and Services Tax
(Second Amendment) Bill, 2020, be taken into
consideration at once.

Also to move that the Bill be passed."

**CHANDIGARH:
THE 28TH AUGUST, 2020.**

**SHASHI LAKHANPAL MISHRA
SECRETARY.**

Mishra
शुभेन्द्र
संसाधन विभाग,
चंडीगढ़।